

CHEMICALS. The U.P. Government is discriminating against Mizapur and Sonbhadra. There are no facilities of food for Adivasis. There is a dam constructed during the time of Britishers. If it is filled, people can get water. There are blocks like Myorpur, Doodhi, Chopan, Chatra, Nagwa, Rajgarh, Lalganj, Ghorawal and Madihan. This is a hilly area. All these areas are in the grip of severe drought. The State Government does not supply foodgrains to the public there for foodgrains are available in plenty in the black worker. Therefore, I urge that arrangements for providing foodgrains and installing hand pumps for drinking water should be made there urgently and the small dams there should also be filled with water. Some Pump Project may be completed immediately and arrangements for providing drinking water may also be made. There is a big dam in Robertsganj Municipal Committee area which is nearly 200 years old. It is in a dilapidated condition. It is just like a pond of water and diseases are spreading because of it.

MR. SPEAKER: Please conclude, you have raised a very good issue.

SHRI RAM NIHOR RAI: Mr. Speaker, Sir, alongwith this, my next submission is that there are stone quarries in Robertsganj and Mizapur where Adivasis are working but they are not paid full wages. The Government has imposed sales tax there and it is realised per force. My submission is that realisation of sales tax and other taxes should be stopped there and drinking water facility should be provided immediately to Mizapur -Sonabhadra. Government should set up industry there in order to argument employment opportunities and improve the lot of the people living there. Foodgrains should also be supplied. The situation has deteriorated completely, and keeping in view its serious nature, I urge the Central Government to provide necessary funds without further delay so that people are saved from such calamities.

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, it is a very serious problems. (*Interruptions*)

MR. SPEAKER: Please take your seat. I am calling Shri Vishwanath Shastri.

SHRI RAJNATH SONKAR SHASTRI: Hundreds of wells have dried up there so Central Government should immediately look into this problem (*Interruptions*)

SHRI VISHWANATH SHASTRI (Ghaziपुर): Mr. Speaker, Sir, I would like to draw your attention to the attitude of Vendetta and the revenge adopted by Government of Uttar Pradesh in some cases.

[*English*]

MR. SPEAKER: You have to put it in a proper form.

[*Translation*]

SHRI VISHWANATH SHASTRI: In this connection I would like to cite an example. There is an Ansari family in Yusufpur Mohammad bad in Gazipur district Shri Mukhtar Ahmad Ansari who was the President of Indian National Congress belonged to this family Dr. Shaukatullah Ansari also belonged this facility and Asif Ansari, who has been a judge in Allahabad High Court, also belonged to the same family. Brigadir Usman Ansari who was martyred also belonged to the same family. Afzal Ansari who was a legislator for three terms also belongs to the same family. Some days back, his security guards have been withdrawn. His brother, Mukhtar was implemented in a false case. The Chief Minister of Uttar Pradesh ordered an enquiry by C.I.D. Later on, its was withdrawn. It was followed by attachment of his house by the police. I don't have any objection to it. Police went to the family of his brother Afzal Ansari who is a legislator of that area and attached his house also. The ladies of the family were also ill-treated by the Police and all their ornaments were taken away. You will be surprised to know that the photograph of Sarju Pandey who was a Member of this very House for twenty years was damaged and trampled under feet by the police, and Holy "Quran" was torn into pieces. Subhanallah Ansari, who has been the Chairman was also

ill-treated. The present Chairman of the Municipality, Shri Ayyaz-ul-Haq Ansari was ill treated and his scooter was seized. Police took away as many belongings as they could but the list of the articles was not handed over to the family. All this was done by Varanasi and Ghazipur police together.

On the other hand, the leaders of our party Shri Surendra Prasad Rai, Kamla Singh and Jhinguri Ram Gupta were killed during the last elections. Their murderers have not yet been arrested. All this is going on under the patronage of Police. Thus Uttar Pradesh Government is taking action with a feeling of revenge and malice. Hon. Home Minister may please look into it. The "shadow" of Shri Afzal Ansari was withdrawn ten days ago, which has endangered his life. There is a risk to his life every moment. I urge the Government such an attitude of revenge and malice towards a family which has been active at a national level is not good. They should provided with full security and justice (Interruptions)

SHRIBHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, hon. Home Minister may speak about the behavior meted out to a legislator and if the leader of the Opposition also wants to speak, he may. Home Minister may be asked to reply ... (Interruptions)

[English]

SHRI BASU DEB ACHARIA (Bankura): Why is the hon. Home Minister not responding? (Interruptions)

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, the hon. Minister of Home Affairs is replying to the submission of the hon Member... (Interruptions)

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Sir, the maximum that I can do is to get the full information from the hon. Member; write to the Chief Minister of U P and request him to send the reply. (Interruptions)

*Not recorded

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, this is not the only incident. In Uttar Pradesh.

SHRI BHOGENDRA JHA: It is not enough to write to seek the reply (Interruptions)

Mr. Speaker, Sir, this issue will linger on for months, if reply is sought through correspondence.. the hon Minister of Home Affairs says that reply will be received through correspondence.... (Interruptions)

[English]

SHRI BASU DEB ACHARIA: The reply is not sufficient. (Interruptions)

[Translation]

SHRI RAJNATH SONKAR SHASTRI : This statement of the hon. Minister of Home Affairs is not sufficient... (Interruptions)

MR. SPEAKER: You please speak in low tone as nothing is audible.

(Interruptions)

SHRI HARIN PATHAK (Ahmedabad): Secretary of a Minister of Uttar Pradesh was assaulted and looted in Gujrat (Interruptions)

MR. SPEAKER: You please first take seat. Have you decided to continue in this manner today? If so, then go ahead.

(Interruptions)

MR. SPEAKER: When I am on my legs, you please sit down. First you take your seat.

(Interruptions)*

[English]

MR. SPEAKER: Now nothing is going on record.

(Interruptions)*

[*Translation*]

MR. SPEAKER: Listen, what all the Minister of Home Affairs has said... Please take your seat.

[*English*]

MR. SPEAKER: I have really decided to allow many of the back-benches to speak today. But all of you are speaking together. So, nothing is being recorded.

(*Interruptions*)

MR. SPEAKER: Please say it one after other.

(*Interruptions*)

MR. SPEAKER: Let me help you.

[*Translation*]

MR. SPEAKER: Enough is enough. Now please be silent for two minutes. Do not rise to speak like this. You should also not speak while sitting. If all of you rise one after the other then it will be difficult for me to conduct the proceedings.

[*English*]

Now let me know how do I conclude, how do I conduct. (*Interruptions*)

MR. SPEAKER: I have no objection to continue like this. For all the time to come, you continue like this; I have no objection.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): The hon. Minister had promised to make a statement about Bihar. (*Interruptions*)

MR. SPEAKER: Please sit down. What are you doing?

Shri Sunil Dutt, you please speak.

(*Interruptions*)

MR. SPEAKER: Shri Nitish Kumar, Please be silent and also ask your colleagues to be silent.

(*Interruptions*)

[*English*]

SHRI SUNIL DUTT (Bombay North West): Mr. Speaker, Sir, I am very grateful that you gave me an opportunity to speak. You can call me that I am one of the back benchers that you gave me this opportunity. In this august House, we have discussed so many problems prevailing in our country. We have discussed Bofors. We have discussed Baburi Masjid-Ram Janambhoomi. We have discussed drought. We discussed so many other burning problems that are prevailing in our country.

The first and foremost thing is that we missed one of the finest days, that is Earth Day, that was on 22nd April. That was taken over by Bofors. Nobody mentioned about Earth Day on that particular day. (*Interruptions*)

On this Good Earth what onslaught is happening, it is before us. We call a human being a rational animal. We are talking about rational animals. But we have never talked about animals. We have never ever mentioned about animals. We have been talking about drought. We have been talking about people who are not getting water. We have never ever mentioned about the animals not getting water, animals not getting fodder and how the animals will survive because the drought is everywhere.

I would like to bring to the notice of this august House that we are not talking about the wild life. We are talking about the wild life in the zoos. We have 41 zoos that are run by the public sector. We have three zoos in the private sector. The condition of zoos is one of the most rotten. In such conditions our animals are living in the zoos. Nobody is talking about the zoos today. We have a national policy on this that all these animals should be in bigger cage so that they live in